

# **THE GAUHATI HIGH COURT**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION NO. 50**

Dated Guwahati, the 16<sup>th</sup> of July, 2024

The Hon'ble Gauhati High Court is pleased to reconstitute the Editorial and Technical Team Committee to streamline the process of implementation of neutral citation module for the High Court with the following members:

<b>High Court Team – Editorial (HCTE)</b>	
1.	Registrar (Judicial & IT)
2.	Central Project Coordinator
3.	Deputy Registrar (Bench)
4.	Librarian-cum-Research Officer
5.	Chief Translator (Senior most), Translation Wing
6.	Assistant Librarian(s)
<b>High Court Team – Technical (HCTT)</b>	
1.	NIC official attached to Gauhati High Court, Guwahati
2.	System Analyst
3.	Programmer(s)

This Notification will come into force with immediate effect.

By Order,  
*Sd/- S. K. Poddar*

**REGISTRAR GENERAL**

**Dated the 16<sup>th</sup> July, 2024.**

**Memo No. HC. III-07/2024/ 2942 - 2972 / G,**

**Copy to:-**

1. E-Committee, Supreme Court of India, New Delhi – 110001, India.
2. The Registrar (Vigilance / Admin / Judicial & IT / Establishment I/c), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court (Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun).

4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Joint Registrar (PM&P-cum-Central Project Coordinator), e-Courts Project, Gauhati
7. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
8. The Deputy Registrar (Bench), Gauhati High Court, Guwahati.
9. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
10. The Deputy Registrar cum Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
11. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
12. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
14. The P.S. to Hon'ble Mr. Justice Sanjay Kumar Medhi, Gauhati High Court, Guwahati.
15. The P.S. to Hon'ble Mr. Justice Devashis Baruah, Gauhati High Court, Guwahati.
16. The P.S. to Hon'ble Mr. Justice Kardak Ete, Gauhati High Court, Guwahati.
17. The P.S. to Hon'ble Mr. Justice Kaushik Goswami, Gauhati High Court, Guwahati.
18. The P.S. to Hon'ble Mr. /Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
19. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of the Gauhati High Court.
20. The Court Manager, Gauhati High Court, Guwahati.
21. Sri Partha Pratim Goswami, Chief Translator, Translation Wing, Gauhati High Court, Guwahati.
22. Smti. Seema Goyal, Sr. Director (IT), NIC, Assam.
23. The System Analyst, Gauhati High Court, Guwahati.
24. The AO (J), \_\_\_\_\_, Section, Gauhati High Court, Guwahati.
25. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
26. The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
27. The Assistant Librarian, Gauhati High Court, Guwahati.
28. Sri Bikash Kr. Sarma, Programmer, Gauhati High Court, Guwahati.
29. Sri Debasish Sarmah, Programmer, Gauhati High Court, Guwahati.
30. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
31. The Gauhati High Court Notice Boards.

  
**REGISTRAR GENERAL**

16.7.2024